

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:5362

ANSWERED ON:29.04.2013

DISCRIMINATION IN SELECTION OF SPORTS PERSONS

Ganpatrao Shri Jadhav Prataprao;Yadav Shri M. Anjan Kumar

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

(a) whether complaints have been received regarding discrimination in selection of sports persons participating in International/National sports competition causing resentment among other sports persons;

(b) if so, the number of such complaints received during each of the last three years and the current year along with the action taken thereon, sports discipline-wise;

(c) whether some National Sports Federation have not been implementing the framed norms for selecting the participants in the said competitions; and

(d) if so, the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

(a) Yes, Madam

(b) A few cases relating to selection of sportspersons for International competitions in the disciplines like Wrestling, Boxing etc. had been reported to the Sports Authority of India. The cases were resolved in consultation with the concerned National Sports Federations, Government Observers and eminent ex-sportspersons.

(c) & (d) Although the NSFs, which are autonomous in their functioning, are primarily responsible for judicious selection of sportspersons for participation in major international events based on merit with the objective of enhancing national prestige and bringing glory to the country, the Government also has laid down guidelines for fair selection of the players. According to these guidelines, the selection committee shall consist of President of the concerned NSF, the national coach and eminent ex-sportspersons. Government has also appointed observers for certain sports disciplines whose duty, inter-alia, includes monitoring the selection process.